

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)No.326/230/HDB/2017
NAME OF THE COMPANY	PBEL Property Development Pvt Ltd & Incor Chennai Projects Two Private Limited & Incor Chennai Projects Three Private Limited&IncorChennai Projects Four Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Aravind Reddy	Advocate	aravindreddy.l@me.com 9652887117	L. Aravind Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.L.Aravind Reddy, learned counsel for the Petitioner.

ROC report is awaited. Post the case on 31.01.2018.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)